

ö

IT E M NO.1 0 1 (P H)

COURT NO.9

S E C T I O N XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

C I V I L A P P E A L N O (s) . 8 2 0 8 O F 2 0 0 1

U N I O N O F I N D I A

A p p e l l a n t (s)

V E R S U S

S A D H A N A K H A N N A

R e s p o n d e n t (s)

(W i t h o f f i c e r e p o r t)

D a t e : 1 2 / 1 2 / 2 0 0 7 T h i s A p p e a l w a s c a l l e d o n f o r h e a r i n g t o d a y .

C O R A M :

H O N ' B L E M R . J U S T I C E A . K . M A T H U R

H O N ' B L E M R . J U S T I C E M A R K A N D E Y K A T J U

F o r A p p e l l a n t (s)

M r . T . S . D o a b i a , S r . A d v .

M r s . K i r a n B h a r d w a j , A d v .

M r s . S u s h m a S u r i , A d v .

M r . M a n p r e e t S i n g h D o a b i a , A d v .

F o r R e s p o n d e n t (s)

M s . R a c h n a G u p t a , A d v .

D r . I n d r a P r a t a p S i n g h , A d v .

M r . A m r i t S i n g h , A d v .

U P O N h e a r i n g c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g

O R D E R

H e a r d l e a r n e d c o u n s e l f o r b o t h t h e p a r t i e s .

H e a r i n g c o n c l u d e d .

J u d g m e n t r e s e r v e d .

(S u k h b i r P a u l K a u r)
C o u r t M a s t e r

(V i j a y D h a w a n)
C o u r t M a s t e r